

**2024**

**THE HIGH COURT AT CALCUTTA  
APPELLATE SIDE**

**No. 11528 - RG**

**Dated: Calcutta, the 24<sup>th</sup> day of December, 2024**

**PROVISIONAL ANSWER-KEY OF THE OMR BASED PRELIMINARY TEST  
(PHASE-I) HELD ON DECEMBER 22, 2024, IN THE CADRE OF DISTRICT  
JUDGE (ENTRY LEVEL) IN WBSJ FOR DIRECT RECRUITMENT FROM THE  
MEMBERS OF BAR (DRB) AND LIMITED COMPETITIVE EXAMINATION  
FROM THE JUDICIAL OFFICERS (LCE) FOR THE YEAR 2024**

In furtherance of this Court's Notification Nos. 7951-RG and 7952-RG, both dated 30.08.2024, read with Nos. 9272-RG and 9273-RG both dated 20.11.2024 with regard to the OMR based Preliminary Test (Phase – I) which was held on 22<sup>nd</sup> December, 2024 in the cadre of District Judge (Entry Level) in WBSJ for direct recruitment from the members of the bar (DRB) and Limited Competitive Examination (LCE) from eligible Judicial Officers for the year 2024, the following provisional answer key is being published for general information.

The candidates of both wings who have appeared in the said OMR based preliminary Test (Phase-I) in connection with said examination may file their objection(s), if any, against this answer-key with reference to the appropriate question number(s) within seven (7) days from the date of its publication i.e. **31.12.2024**.

The candidates are requested to send their objections, if any, to the **email id** of the Recruitment Cell i.e. [recruitmentcellas@gmail.com](mailto:recruitmentcellas@gmail.com) within the given date. Any objection filed beyond the stipulated date shall not be entertained. The candidates may also submit their objection(s) **by hand** on **26<sup>th</sup> December, 2024 and 30<sup>th</sup> December, 2024 from 12:00 Noon to 4:30 P.M. at the office of the Recruitment Cell, A.S., New Secretariat Building, Block-B (New Administrative Block), 6th Floor, 1, Kiran Sankar Roy Road, Kolkata-700001.**

**PROVISIONAL ANSWER-KEY**

<b>Question Number</b>	<b>Correct Answer (Option)</b>	<b>Question Number</b>	<b>Correct Answer (Option)</b>	<b>Question Number</b>	<b>Correct Answer (Option)</b>
<b>1</b>	<b>C</b>	<b>10</b>	<b>B</b>	<b>19</b>	<b>A</b>
<b>2</b>	<b>D</b>	<b>11</b>	<b>C</b>	<b>20</b>	<b>C</b>
<b>3</b>	<b>C</b>	<b>12</b>	<b>D</b>	<b>21</b>	<b>B</b>
<b>4</b>	<b>D</b>	<b>13</b>	<b>B</b>	<b>22</b>	<b>B</b>
<b>5</b>	<b>C</b>	<b>14</b>	<b>C</b>	<b>23</b>	<b>D</b>
<b>6</b>	<b>B</b>	<b>15</b>	<b>A</b>	<b>24</b>	<b>A</b>
<b>7</b>	<b>C</b>	<b>16</b>	<b>D</b>	<b>25</b>	<b>B</b>
<b>8</b>	<b>B</b>	<b>17</b>	<b>D</b>		
<b>9</b>	<b>B</b>	<b>18</b>	<b>C</b>		

**By Order**

**The 24<sup>th</sup> December, 2024, Calcutta**

**Sd/-**

**Chaitali Chatterjee (Das)  
Registrar General-cum-Secretary,  
Selection Board,  
High Court at Calcutta**